

& Abolition Act), 1970 and such other welfare laws in force.

fit for human consumption all over the country; and

[*Translation*]

(d) the action proposed to be taken by Government with regard there to?

Sub-Standard Wheat in PDS

6641. SHRI RAMASHRAY PRASAD SINGH:
SHRI NAWAL KISHORE RAI :

Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 3816 on August 21, 1991 and state :

(a) the reasons for the supply of sub-standard wheat despite the fact that it was detected that wheat was sub-standard;

(b) the names of the persons responsible for the financial loss to be incurred therefrom;

(c) the State-wise, quantity-wise, price-wise and godown - wise details of wheat not

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b). The complaint regarding 2 bags of sub-standard quality out of 81 quintals of wheat came to the notice of Delhi Administration after the consignment had been delivered to the Fair Price shop. The concerned Fair Price Shop operator did not lodge a complaint of the poor quality of wheat. No supplies of wheat out of these 2 bags were, however, made to the consumers.

(c) and (d) A statement showing region-wise stock position of wheat unfit for human consumption as on 31.7.91 is given in the attached statement, The stocks are disposed off by Food Corporation of India, as per their procedures, depending on the stock being fit for cattle/poultry feed or manurial use etc.

STATEMENT

Statement showing the Region wise stock position of wheat damaged/unfit for human consumption as on 31.7.91(in tonnes)

<i>Sl. No</i>	<i>Region</i>	<i>Wheat damaged</i>	<i>wheat below 'd' category</i>
1	2	3	4
1.	West Bengal	1628	2920
2.	Bihar	4638	17885
3.	Orissa	385	5135
4.	Culcutta	1851	25335
5.	Assam	153	1036

<i>Sl. No</i>	<i>Region</i>	<i>Wheat damagedd</i>	<i>wheat below 'd' category</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
6.	NEF States	4	45
7.	Delhi	36	-
8.	Punjab	121	675
9.	Haryana	17	-
10.	Rajasthan	153	
11.	U.P.	2530	2829
12.	Himachal pradesh	-	-
13.	J&K	428	500
		<i>(provisional)</i>	
14.	Tamil Nadu	35	
15.	A.P.	50	
16.	Karnatak	5	
17.	Kerala	76	—
18.	Madras	-	-
19.	Vizag	10	-
20.	Maharashrtra	223	—
21.	Gujarat	104	
22.	M.P.	396	22
23.	Kandla(PO)	49	—